

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 3223.  
TO BE ANSWERED ON WEDNESDAY, THE 09<sup>TH</sup> AUGUST, 2023.**

**START UP INDIA SCHEME FOR SMALL BUSINESS**

**3223. SHRI M. BADRUDDIN AJMAL:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details of the schemes under 'Start up India' initiative which are being implemented by the Central Government to support people who want to start their small business;
- (b) the number of beneficiaries of these schemes during the last five years, scheme, year and State-wise; and
- (c) the details of the funds allocated and utilized during the said period, year and scheme-wise?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) to (c):** The Startup India initiative was launched by the Government on 16<sup>th</sup> January 2016 to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the startup ecosystem of the country.

The flagship Schemes under the Startup India initiative, namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) support startups at various stages of their business cycle to enable startups to graduate to a level where they are able to raise investments from angel investors or venture capitalists or seek loans from commercial banks or financial institutions.

The Startup India Seed Fund Scheme has been approved for the period of 4 years starting from 2021-22 with a corpus of Rs. 945 crore. The Experts Advisory Committee (EAC), under SISFS, evaluates and selects incubators for allocation of funds under the Scheme. The approved incubators select startups in accordance with the guidelines of the Scheme. SISFS is implemented from 1st April 2021.

The number of beneficiaries (incubators approved by the EAC) along with the amount approved and disbursed under SISFS in 2021 and 2022 are as under:

Year	Number Incubators Approved	Total amount approved to the approved incubators (Rs. Crore)	Total amount disbursed to the approved incubators (Rs. Crore)
2021	58	244.40	67.81
2022	80	280.88	143.82

The State/UT-wise distribution of the beneficiaries are placed at **Annexure-I**.

The Fund of Funds for Startups (FFS) Scheme was approved and established in 2016 with a corpus of Rs 10,000 crore. The Scheme is operationalized by Small Industries Development Bank of India (SIDBI), provides capital to SEBI-registered Alternative Investment Funds (AIFs) who in turn invest in startups. AIFs supported under FFS are required to invest at least 2 times of the amount committed under FFS in startups.

The number of beneficiaries (AIFs supported under FFS) along with the amount committed and disbursed (drawdown) under FFS by SIDBI for the past five years viz. 2018, 2019, 2020, 2021 and 2022 are as under:

<b>Year</b>	<b>Number of AIFs Supported under FFS</b>	<b>Total Amount Committed/Approved to the AIFs (Rs. Crore)</b>	<b>Total Amount Disbursed/ Drawdown to the AIFs (Rs. Crore)</b>
2018	14	920	168.41
2019	12	1372.50	517.19
2020	15	1253.75	542.22
2021	16	1892.50	842.98
2022	21	1710.50	1224.74

The State/UT-wise distribution of the beneficiaries are placed at **Annexure-II**.

Credit Guarantee Scheme for Startups (CGSS) is implemented for providing credit guarantees to loans extended by Scheduled Commercial Banks, Non-Banking Financial Companies and Securities and SEBI registered AIFs. It provides credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible DPIIT recognised startups. CGSS is operated by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been recently operationalized from 1<sup>st</sup> April 2023.

\*\*\*\*\*

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3223 FOR ANSWER ON 09.08.2023.**

**The State/UT-wise details of the number of incubators approved under SISFS in 2021 and 2022:**

<b>S. No</b>	<b>State/UT</b>	<b>Total number of approved incubators in 2021</b>	<b>Total number of approved incubators in 2022</b>
1	Andhra Pradesh	1	1
2	Assam	0	1
3	Bihar	0	3
4	Chhattisgarh	0	1
5	Delhi	2	2
6	Goa	3	1
7	Gujarat	3	15
8	Haryana	0	3
9	Himachal Pradesh	1	1
10	Karnataka	9	5
11	Kerala	3	2
12	Madhya Pradesh	2	2
13	Maharashtra	5	18
14	Odisha	2	5
15	Puducherry	1	1
16	Punjab	1	2
17	Rajasthan	5	4
18	Sikkim	1	0
19	Tamil Nadu	6	6
20	Telangana	7	2
21	Uttar Pradesh	4	4
22	Uttarakhand	1	1
23	West Bengal	1	0
	<b>Grand Total</b>	<b>58</b>	<b>80</b>

\*\*\*\*\*

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3223 FOR ANSWER ON 09.08.2023.**

**The State/UT-wise details of the number of AIFs supported under FFS over the past five years viz. 2018, 2019, 2020, 2021 and 2022:**

<b>S. No.</b>	<b>State/UT</b>	<b>Total number of supported AIFs (2018)</b>	<b>Total number of supported AIFs (2019)</b>	<b>Total number of supported AIFs (2020)</b>	<b>Total number of supported AIFs (2021)</b>	<b>Total number of supported AIFs (2022)</b>
1.	Assam	0	0	0	0	0
2.	Delhi	0	3	3	0	1
3.	Gujarat	0	0	0	0	0
4.	Haryana	1	0	0	0	1
5.	Karnataka	3	3	4	3	5
6.	Maharashtra	9	5	8	11	11
7.	Tamil Nadu	1	0	0	2	2
8.	Telangana	0	1	0	0	1
	<b>Grand Total</b>	<b>14</b>	<b>12</b>	<b>15</b>	<b>16</b>	<b>21</b>

\*\*\*\*\*